

14.41 hrs.

### HOARDING AND PROFITEERING PREVENTION BILL\*

by Shri M. L. Dwivedi

श्री मा० ला० द्विवेदी (हमीरपुर) :  
मैं प्रस्ताव करता हूँ कि दैनिक उपयोग की  
अत्यावश्यक वस्तुओं को जमा करने और  
उससे अनूचित लाभ उठाने को रोकने का  
उपबंध करने वाले बिल को पेश करने की  
अनुमति दी जाए ।

**Mr. Deputy-Speaker:** The question  
is:

"That leave be granted to in-  
troduce a Bill to provide for the  
prevention of hoarding of and  
profiteering in essential commo-  
dities in daily use."

*The motion was adopted.*

श्री मा० ला० द्विवेदी : मैं बिल को  
पेश करता हूँ ।

14.41½ hrs.

### COIR INDUSTRY (AMENDMENT) BILL\*

(Amendment of sections 10, 20, 21  
and 26) by Shri S. C. Samanta

**Shri S. C. Samanta (Tamluk):** I beg  
to move for leave to introduce a Bill  
further to amend the Coir Industry  
Act, 1953.

**Mr. Deputy-Speaker:** The question  
is:

"That leave be granted to in-  
troduce a Bill further to amend  
the Coir Industry Act, 1953".

*The motion was adopted.*

**Shri S. C. Samanta:** I introduce the  
Bill.

14.42 hrs.

### FILM INDUSTRY WORKERS (IM- PROVIDENT OF WORKING CON- DITIONS) BILL\*

by Shri J. B. S. Bist

**Shri J. B. S. Bist (Almora):** I beg to  
move for leave to introduce a Bill to  
provide machinery for fixation of  
wages and for improvement of work-  
ing condition; of workers in the Film  
Industry.

**Mr. Deputy-speaker:** The question  
is:

"That leave be granted to in-  
troduce a Bill to provide machi-  
nery for fixation of wages and  
for improvement of working con-  
ditions of workers in the Film  
Industry".

*The motion was adopted.*

**Shri J. B. S. Bist:** I introduce the  
Bill.

14.42½ hrs.

### HINDU SUCCESSION (AMEND- MENT) BILL\*

(Insertion of new section 23A) by  
Shri J. B. S. Bist

**Shri J. B. S. Bist (Almora):** I beg  
to move for leave to introduce a Bill  
further to amend the Hindu Succes-  
sion Act, 1956.

**Mr. Deputy-Speaker:** The question  
is:

"That leave be granted to in-  
troduce a Bill further to amend  
the Hindu Succession Act, 1956".

*The motion was adopted.*

**Shri J. B. S. Bist:** I introduce the  
Bill.